

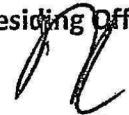
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In pursuance of Notification No. 107/1-G-4/Genl.-I/DHC dated 28.10.2022 of the Hon'ble High Court of Delhi vide which it was notified that the Office of the Principal District & Sessions Judge, Delhi would remain closed from 26.12.2023 to 30.12.2023 (both days Inclusive) for Winter Vacations, it is hereby Impressed upon all the Sr. A.O (J)/ A.O(J) and Branch Incharges posted in Central District that minimum number of officials be detained in all the Branches in Headquarters during the aforesaid days to attend to any emergent work in their respective Branches during the said period.

Note:

1. The Officials so detained shall be entitled to Compensatory Leaves in the Calendar year 2024, as per rules, against the actual number of days they are being detained during the Winter Vacation, 2023.
2. The Presiding Officers who shall be holding the Court during the Winter Vacations are at liberty to detain the minimum requisite staff (posted in their respective Courts) as per requirement and send the intimation thereof to Leave Section, Central for record.
3. No separate detention order in respect of any of the detained officials shall be issued by this office. Further, if and when these detained officials move an application for availing Compensatory Leaves during the Calendar Year 2024, they shall get their applications forwarded and ratified (to the effect that they have actually performed their duties during the Winter Vacation) by their concerned Officers In-Charge/Presiding Officer.

 18.12.23


(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),
DELHI

No. 93097-93232 WV/Misc./Admn-I/HQs/2023

Dated, Delhi the 18.12.2023

Copy forwarded for information and necessary action to: -

1. All the Ld. Officers/Officer In-Charges Concerned.
2. All the Sr.A.O(J)/A.O(J)/Branch In-Charges, Central District, THC, Delhi to prepare the lists and send the names of detained officials to the Leave Section, Central by 23.12.2023.
3. Personal Office of the Undersigned
4. The DDO, Accounts Branch, THC, Delhi
5. The dealing official, Layers, Computer Branch, Leave Central, THC, Delhi for necessary action as per rules.
6. The Web-site Committee, Tis Hazari Courts, Delhi with the directions to upload the order on the "Employees Corner" (on Website).


PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),
DELHI